

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/5632/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Paban Chandra Kalita,  
Member, Motor Accident Claims Tribunal,  
Goalpara.

Dated Guwahati the 3<sup>rd</sup> November, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No. MACT/GLP/2021/996 dtd. 01.11.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 03.11.2021 till the morning of 08.11.2021**, as prayed for. The District & Sessions Judge, Goalpara and in his absence, the next senior most Judicial officer at the station shall remain in charge of his Court and office in his absence

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

5634

Memo NO.HC.VII-70/1992/5633-1A, dated 3.11.2021

Copy to:

1. The District & Sessions Judge, Goalpara.
2. ✓ The Project Manager, Gauhati High Court, Guwahati.

6/03/11/21  
**JT.REGISTRAR (VIGILANCE)**

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